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Title: Reported excesses committed by Paramilitary forces in Manipur.

DR. THOKCHOM MEINYA (INNER MANIPUR): Sir, taking advantage of this opportunity, I rise to draw the attention of the hon. Union Home Minister and that of the House, through you, to a very important incident and request the Government for the immediate necessary action to withdraw the promulgation of the Special Armed Forces act, 1958, from the State of Manipur.

Recently, we have had a very terrible effect of killing of one innocent girl of about 30 years. She was arrested on the morning of the 11th of this month and was found dead on the 12th of the same month. There are a number of such incidents of custodian deaths, killed in fake encounters, in the State. Yesterday, on the 15th of July, a group of women came out in the streets. At the heart of the city, they paraded naked to protest against the para military forces.

I would also like to draw the attention of the House to a news item appearing in today's *The Times of India*, captioning, 'Manipur is burning'. I take this opportunity to request the hon. Minister to do something especially for the insurgency-prone Manipur State. We are now in a very bad position.(*Interruptions*)

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): Sir, I have also given a notice on the same subject. I wish to associate myself with it....(*Interruptions*)

MR. SPEAKER: I have not got any notice.